

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00216/2019

Wednesday, this the 27th day of March, 2019

C O R A M :

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

1. V.K.Rajamma, W/o.Gopinathan,
Part-time Sweeper, Nehru Yuva Kendra Sangathan,
M.L.Road, Kottayam – 686 001.
Residing at Poothottathil House, Mulamkuzhy,
Collectorate P.O., Kottayam – 686 002.
2. K.K.Raju, S/o.late V.A.Krishnan,
Part-time Sweeper, Nehru Yuva Kendra Sangathan,
Idukki (District), Thodupuzha – 685 584.
Residing at Kallungal House,
Kolani P.O., Thodupuzha – 686 637.
3. A.P.Pathumbai, W/o.Muhammed Ali,
Part-time Sweeper, Nehru Yuva Kendra Sangathan,
Lakshadweep – 682 555.
Residing at Athampappepura,
Kavarathi, Lakshadweep – 682 555.
4. T.Omana, W/o.late C.Vijayappan,
Part-time Sweeper, Nehru Yuva Kendra Sangathan,
Vanchiyoor P.O., Thiruvananthapuram – 695 035.
Residing at Villa Mariya House,
Sasthamangalam P.O., Thiruvananthapuram – 695 010.
5. S.Padmakumariamma, D/o.late P.Saradamma,
Part-time Sweeper, Nehru Yuva Kendra Sangathan,
Ammannada, Pattathanam P.O., Kollam – 691 021.
Residing at Chithira, Chathannoor, Kollam – 691 572.Applicants

(By Advocate – Mr.V.Manoj Kumar)

v e r s u s

1. Union of India represented by its Secretary,
Ministry of Youth Affairs and Sports, Room No.4,
C.Wing, Sasthri Bhavan, New Delhi – 110 001.

2. The Director General,
Nehru Yuva Kendra Sangathan,
Ministry of Youth Affairs and Sports,
Ground Floor, 4 Jeevan Deep Building,
Parliament Street, New Delhi – 110 001.
3. The Zonal Director,
Kerala Zone, redesignated as the State Director,
Kerala State, Nehru Yuva Kendra Sangathan,
192 A, T.C.No.27/456, Tharapatham Lane,
Kunnukuzhi, Vanchiyoor P.O.,
Thiruvananthapuram – 695 035.
4. The District Youth Co-ordinator,
Nehru Yuva Kendra Sangathan,
M.L.Road, Kottayam – 686 001.
5. The District Youth Co-ordinator,
Nehru Yuva Kendra Sangathan,
Idukki (District), Thodupuzha – 685 584.
6. The District Youth Co-ordinator,
Nehru Yuva Kendra Sangathan,
Kavarathi, Lakshadweep – 682 555.
7. The District Youth Co-ordinator,
Nehru Yuva Kendra Sangathan,
Vanchiyoor P.O., Thiruvananthapuram – 695 035.
8. The District Youth Co-ordinator,
Nehru Yuva Kendra Sangathan,
Ammannada, Pattathanam P.O.,
Kollam – 691 021. ...Respondents

(By Advocate – Mr.Rathish.H, ACGSC)

This application having been heard on 27th March, 2019, the Tribunal on the same delivered the following :

ORDER

The applicants are working as Part Time Sweepers with the respondents from 2007 onwards on different dates. It is submitted by the applicants that they have made representation on 16.10.2017 seeking therein sanction of wages as per the Government instructions issued from time to

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time. They further submitted that they have not received any communication from the respondents in response to their representation. Feeling aggrieved by this they approached this Tribunal for redressal of their grievance.

2. Shri.Rathish.H., takes notice on behalf of the respondents. I feel that interest of justice will be met if a direction is given to the respondents to consider and dispose of the aforesaid representation dated 16.10.2017 with a speaking order, which shall be communicated to the applicants, within a period of two months from the date of receipt of a copy of this order. Ordered accordingly.

3. In view of the above, the O.A is disposed of at the admission stage itself. No costs.

(Dated this the 27th day of March 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

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List of Annexures in O.A.No.180/00216/2019

- 1. Annexure A-1** – True copy of the Order Ref. No.R/13, dated 9.10.1990 issued by the 2nd respondent to the Regional Coordinator, Nehru Yuva Kendra Sangathan, Kerala Region.
- 2. Annexure A-2** – True copy of the Order REF:SZ:PTS:WAGE, dated 11.11.1991 to all Youth Coordinators in Kerala Region.
- 3. Annexure A-3** – True copy of the relevant part of G.O.(P) No.480/89, Fin dated 1.11.1989.
- 4. Annexure A-4** – True copy of the Order REF:SZ:PYT:P.T.S, dated 9.8.1995 issued to all Coordinators of Nehru Yuva Kendra Sangathan by the 2nd respondent.
- 5. Annexure A-5** – True copy of the relevant part of G.O.(P) No.3000/98, Fin dated 25.11.1998.
- 6. Annexure A-6** – True copy of the Order Ref. No.NYKS/G.A-Estt/2003, dated 30.5.2003 issued to the 3rd respondent by the 2nd respondent.
- 7. Annexure A-7** – True copy of the Order No.NYKS-KZ Wages.PTS/03-04 dated 10.6.2003 issued by the 3rd respondent.
- 8. Annexure A-8** – True copy of the Order No.NYKS/KZ/PTS/03-04 dated 14.1.2004 to the Zonal Director (P.A.O), Nehru Yuva Kendra Bangalore.
- 9. Annexure A-9** – True copy of the judgment in WP(C) No.16297/2005 dated 31.5.2005 of the Hon'ble High Court of Kerala.
- 10. Annexure A-10** – True copy of the communication No.F6/ZD/KER/Pers./WP(C) No.16297 of 05/05-06/242 dated 26.7.2005 issued to the 1st applicant.
- 11. Annexure A-11** – True copy of the judgment in WPC No.25809 of 2005 dated 2.2.2006 of the Hon'ble High Court of Kerala.
- 12. Annexure A-12** – True copy of the G.O.(P) No.361/2005 Fin dated 2.8.2005.
- 13. Annexure A-13** – True copy of the Order No.7847/T/08/RD dated 6.5.2008.
- 14. Annexure A-14** – True copy of the relevant part of G.O.(P) No.85/2011 Fin dated 26.2.2011.

15. Annexure A-15 – True copy of the relevant part of G.O.(P) No.61/2010 Fin dated 9.2.2010.

16. Annexure A-16 – True copy of the Order in T.a.No.8/2009 dated 15.9.2010 of this Hon'ble Tribunal.

17. Annexure A-17 – True copy of the Order F.No.47/NYKS/KZ/Court Case/2010-11 dated 23.2.2011 issued by the 3rd respondent.

18. Annexure A-18 – True copy of the Order in O.A.No.949/2011 dated 19.7.2013 of this Hon'ble Tribunal.

19. Annexure A-19 – True copy of the Order No.ZD/KAR/PTS/Kerala/Arrears/2014-15 dated 22.9.2014 issued to the applicants by the 3rd respondent.

20. Annexure A-20 – True copy of the relevant part of G.O.(P) No.07/2016 Fin dated 20.1.2016.

21. Annexure A-21 – True copy of the Order in O.a.No.607/2016 dated 28.6.2017 of the Hon'ble Tribunal.

22. Annexure A-22 Series – True copy of the representations (along with Postal receipt) 5 in numbers dated 16.10.2017, submitted to the 2nd respondent by the applicants.

23. Annexure A-23 Series – True copy of the Statement of Fixation of Pay in the Revised Scale, dated 18.12.2017, 5 in numbers along with covering letter dated 18.12.2017 submitted before the 3rd respondent by the applicants.
